Unstarred Questions

- 2911. SHRI TIRUCHI SIVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government plans to set up institutes to train and produce data scientists; and
  - (b) if so, the details of funds allocated for setting up such institutes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) No, Sir. There is no such scheme approved in Government to set up institutes to train and produce data scientists. Higher Educational Institutions are empowered to offer courses in data science in their academic programmes.

## Performance of SSA in States

2912. SHRI P. BHATTACHARYA: SHRI RAJMANI PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of performance of the State Governments under the Sarva Shiksha Abhiyan (SSA) during the last three years;
  - (b) whether the implementation of SSA is constrained due to lack of funds;
  - (c) if so, the details thereof and the Government's reaction thereto;
  - (d) whether State Governments have asked for more funds under SSA; and
  - (e) if so, the Government's response thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (e) The Right of Children to Free and Compulsory Education (RTE) Act, 2009, effective from 1st April, 2010, provides for free and compulsory education to every child of age six to fourteen years in a neighbourhood school till the completion of elementary education in all States and UTs except Jammu and Kashmir. Earlier the provisions of RTE Act were implemented through erstwhile scheme of Sarva Shiksha Abhiyan (SSA), which has been subsumed alongwith Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) into the integrated scheme of Samagra Shiksha. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education, including supporting States and UTs in implementation of Right of Children to Free and Compulsory Education (RTE), 2009.

Under erstwhile SSA till 2017-18 and Samagra Shiksha effective from 2018-19, sanction has been given for opening of 3.64 lakh new elementary schools and for construction of 3.13 lakh school buildings, 18.89 lakh additional classrooms, provision of 2.41 lakh drinking water facility, construction of 3.99 lakh Boys' toilets, 5.22 lakh separate girls' toilets and 1.41 lakh Children with Special Need (CWSN) toilets to States and UTs at the elementary level, out of which States and UTs have reported the opening of 3.60 lakh schools and the construction of 2.97 lakh school buildings, 18.17 lakh additional classrooms, provision of 2.34 lakh drinking water facility, construction of 3.83 lakh Boys' toilets, 5.14 lakh separate girls' toilets and 1.25 lakh CWSN toilets, till 31.03.2019. The scheme also provides for annual maintenance and repair of existing school building, toilets and other facilities to upkeep the infrastructure in good condition. The statement showing the State and UT-wise details on cumulative sanctions and achievements at elementary level at on 31.03.2019 is given in the Statement-I (See below).

Further, the National Council of Educational Research and Training (NCERT) conducts periodic national surveys of learning achievement of children in classes III, V, VIII and X. Four rounds of National Achievement Survey (NAS) have been conducted so far for class V and three rounds for classes III and VIII. These reveal improvement in learning achievement levels of pupils, in identified subjects from first round to fourth round. Further, a National Achievement Survey based on learning outcomes was conducted for Classes III, V and VIII on 13th November, 2017 with a sample frame upto district level to enable States/UTs to identify gaps in learning outcomes at district level and design strategies to address those gaps. The District Report Cards for the survey have been published.

Section 7(1) of the RTE Act, 2009, states that both the Centre and the State shall have concurrent responsibility for providing funds for carrying out the provisions of the Act. Further, Section 7(3) states that the Central Government shall provide to the State Government, as grants-in-aid of revenues, such percentage of expenditure as it may determine, while, Section 7(5) states that the State Government shall, taking into consideration the sums provided by the Central Government to a State Government, be responsible to provide funds for the implementation of the provisions of the Act.

The financial assistance is provided to States and UTs for implementation of the interventions under SSA/Samagra Shiksha. Accordingly, the annual plans under SSA/Samagra Shiksha are prepared by the States and UTs based on their requirements

and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the scheme.

The Central share is released in different installments viz. ad-hoc installment, balance of 1st installment and the 2ndinstallment. The central share is released to State and UTs as per their Annual Work Plan & budget (AWP&B) and subject to availability of budget. It is incumbent upon the State to meet the funds required for implementing various provisions of RTE Act, 2009, over and above the central share provided to the State under SSA/Samagra Shiksha. Further, with the acceptance of the recommendations of the 14th Finance Commission by the Government of India, the devolution of funds to the States has been increased from 32% to 42 % of the net Union Tax Receipts. With the enhanced devolution of funds, States may consider allocating more funds to SSA/Samagra Shiksha so as to carry out the functions and responsibilities conferred upon the States by Section 7(5) of the RTE Act, 2009.

The Statement showing the State and UT-wise details on release of central share and expenditure incurred under SSA/Samagra Shiksha during last three years is given in the Statement-II.

State and UT-wise details on cumulative sanctions and achievements at elementary level on 31.03.2019

SI. No.	State	Primary	School	Upper Primary School	Primary ool	Additional Classrooms	ional ooms	Drinking Water	Water	Boys Toilets	oilets	Separate Girls Toilets	e Girls ets	CWSN Toilets	Toilets
		PAB San.	Сош.	PAB San.	Сот.	PAB San.	Сош.	PAB San.	Сот.	PAB San.	Сот.	PAB San.	Сот.	PAB San.	Сот.
-	2	3	4	5	9	7	∞	6	10	П	12	13	14	15	16
<u> </u>	Andaman and Nicobar Islands	∞	9	0	0	294	264	83	83	91	91	0	0	0	0
2.	Andhra Pradesh	3408	3408	1047	1045	70204	70204	7143	9889	15336	15336	18525	18525	3045	3045
ĸ	Arunachal Pradesh	1833	1833	540	540	5439	5406	1891	1891	2072	2072	3322	3322	315	315
4	Assam	11012	10941	1192	1192	72504	71308	788	788	17414	17350	41840	41668	0	0
5.	Bihar	18797	15068	544	532	297984	276888	25711	25324	46750	46744	36296	36289	16710	16562
9	Chandigarh	27	25	10	10	304	177	0	0	12	12	0	0	5	4
7.	Chhattisgarh	10632	101111	2088	8528	51309	48921	3666	3652	111192	10528	35454	32597	38044	32859
8.	Dadra Nagar Haveli	09	09	0	0	829	588	91	91	75	75	258	258	271	267
9.	Daman Diu	8	8	9	4	114	87	80	80	53	53	27	27	85	42
10.	Delhi	13	13	0	0	3039	2609	89	89	<i>L</i> 99	637	724	615	0	0
11.	Goa	0	0	0	0	227	173	637	637	611	609	644	635	0	0
12.	Gujarat	835	835	0	0	76423	76423	5089	5089	20809	20809	18877	18877	228	70
13.	Haryana	1019	196	1389	1336	30111	29594	6117	5454	8061	8061	11812	11812	5989	5989

184	Wi	ritter	ı An	swer	s to		ļ	[RA.	JYA	SAE	BHA]	]			Un	istari	red (	Ques	tions
16	2777	216	1588	2804	1898	0	1868	0	0	0	1132	0	29012	94	5095	157	73	9249	1952
15	2782	220	1588	2804	1900	0	1868	0	0	0	1258	0	32022	94	5212	157	137	8686	1952
14	9266	18075	16568	24683	7874	6	61293	23215	4209	5295	3323	2394	48033	132	6271	3965	869	24040	12216
13	2866	18264	16568	24818	7903	10	62747	23215	4209	5295	3329	2394	49915	132	6352	9965	809	24313	12216
12	4670	4540	8239	24640	12216	6	31185	12437	1359	4378	3633	2392	13079	312	18501	34235	998	24580	10631
11	4672	9174	8239	27520	12368	30	31484	12443	1368	4378	3642	2392	15070	312	18501	34235	988	24808	13790
10	2480	2226	7329	22861	10682	5	18698	7586	689	2991	1770	1789	7204	345	17737	23283	654	17330	6747
6	2491	2745	7329	22861	10682	30	18723	8407	746	2991	1770	1789	7343	345	17737	23283	099	17330	7082
∞	11406	19598	105254	57190	8546	19	120135	78470	3271	7311	1979	4770	74463	497	28239	93779	909	38647	38757
L	11494	24867	108401	57279	8546	25	127309	80459	3592	7666	2019	4776	77039	206	31209	95523	909	38707	38865
9	26	1038	10004	Ξ	20	-	19630	5052	163	1252	616	532	9026	2	857	3165	59	5804	913
5	44	1174	10224	16	54	2	20120	5052	328	1330	646	545	9242	2	859	3212	59	5804	913
4	06	9411	19221	3738	538	-	27043	12981	757	2749	717	410	8036	4	579	6763	99	2740	4600
ю	96	10651	19448	3740	538	٢	28055	12981	1032	2834	803	447	10379	5	829	8889	99	2740	4600
2	Himachal Pradesh	Jammu and Kashmir	16. Jharkhand	Karnataka	Kerala	Lakshadweep	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mizoram	Nagaland	Odisha	Puducherry	Punjab	Rajasthan	Sikkim	Tamil Nadu	Telangana
-	14.	15.	16.	17.	18.	19.	20.	21.	22.	23.	24.	25.	26.	27.	28.	29.	30.	31.	32.

Writt	ten A	lnsw	ers 1	o			[18	July,	2019	9]		l	Insta	arre c	đ Qu	estic	ns	185	C
262	57	336	7190	124913				(₹ in lakhs)	2019-20 (SS)	Central Share	Released	hoc)	6	0		38185	7964	23107	P
316	57	336	14122	141415			2017-18	<b>₹</b>	2019-2	Central	Rele	(Ad-hoc)	5			381	79	231	
3744	12856	15796	39,215	514402			-17 and			Expenditure*			8	1766.22		190605.61	41386.20	162023.01	
3745	12856	16001	39785	522398			8 2016		2018-19 (SS)	Expe								20	
1449	19592	4863	22608	382791			SSA durin 20		2018-	Central	Share	Released	7	2180.33		95096.76	33048.80	157072.23	
1451	21105	4903	23437	399351			under 2 2019-2			re		Н		03		79	92	98	
1207	14548	6160	10036	234409			ncurred 3-19 and		(SSA)	Expenditure			9	1251.03		94919.79	34987.92	138517.86	
1207	15315	6295	12039	240564		II-	nditure ii ing 2018	)	2017-18 (SSA)		e e	pes		1945.53		70431.00	23022.07	123584.00	
5804	312486	8893	214320	1817081		Statement-II	id experi		2	Central	Share	Released	5	19,		704	230.	1235	
5894	314718	9264	232296	1889689 1817081		Stu	intral share and expenditure incurred under SS Samagra Shiksha during 2018-19 and 2019-20	1	(	Expenditure			4	831.9		122115.26	30445.19	106131.38	
618	30588	1916	3592	108132			central Sama,		7 (SSA)	Expe			***			122	3(	106	
636	30880	2232	4870	111779			elease of c and under		2016-17	Central	Share	Released	3	479.14		63302.18	19956.64	87652.30	
1406	31394	2789	7430	188495			a uo s		S			R						***************************************	
1406	31729	3521	10682	200968	ipleted sport		rise detail		State/UT					Vicobar			ssh		
Iripura	Uttar Pradesh	Uttarakhand	West Bengal	otal Elementary	anctions. Com.: Completed: Quarterly Progress Report		State and UT-wise details on release of central share and expenditure incurred under SSA during 2016-17 and 2017-18 and 2019-20		Name of the State/UT				2	Andaman and Nicobar	Islands	Andhra Pradesh	Arunachal Pradesh	Assam	

TOTAL ELEMENTARY

San.: Sanctions. Com.: Completed Sources: Quarterly Progress Report

36. West Bengal 35. Uttarakhand

34. Uttar Pradesh

33. Tripura

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23.	23. Meghalaya	20067.01	23522.18	33579.50	29152.24	23784.61	36708.57	2767
24.	Mizoram	10934.31	12664.43	12000.33	12883.11	14630.41	17081.83	3348
25.	Nagaland	10725.34	17000.91	11717.00	11229.79	19766.33	17516.70	3646
26.	Odisha	70423.00	156377.33	86612.00	186883.65	123021.50	260807.80	54805
27.	Puducherry	304.68	577.38	622.73	748.98	804.88	2189.42	306
28.	Punjab	30002.69	60009.64	31665.00	54084.88	44400.00	82829.07	18291
29.	Rajasthan	182578.48	453491.19	198973.00	726452.68	262721.45	361782.35	80241
30.	Sikkim	3479.24	5015.36	5684.35	6682.54	6624.19	9998.24	2266
31.	Tamil Nadu	82111.30	138620.06	86644.00	144594.98	147444.01	246585.47	53310
32.	Telangana	41776.09	124582.92	44244.72	74259.25	68840.41	108529.98	24020
33.	Tripura	19190.95	19965.83	20220.38	26301.57	24896.49	29210.96	3429
34.	Uttar Pradesh	505433.99	1458836.03	424980.68	645175.27	462541.04	684631.10	135624
35.	Uttarakhand	25268.98	42238.11	62499.00	71989.57	51138.26	47717.44	1231
36.	36. West Bengal	82185.33	173945.6	89657.00	164908.86	108934.52	199768.38	46806
	Total	2165744.84	4885824.93	2349425.43	4678063.52	2929423.59	4528487.03	840014.21

\*Expenditure against receipts from Central release, State share release, and Miscellaneous incomes, if any